	Form. 1 List of cases filed in e-filing during the month of September, 2023										
S1.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)		
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna									
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam									

	List of cas	es in which e-payı	ment of Cour	<u>Form.2</u> t Fee was made during the	month of Se	ptember, 2023	
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	- 4				
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam					

<u>Form.3</u>
List of cases in which Electronic Service of Process has taken place during the month of September, 2023

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna					
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam				*~	

	Form.4 List of total number of cases randomly allocated during the month of September, 2023										
Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna									
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam)	Not Applicable					

<u>Form.5</u>
List of cases in which Hearing in Case Management was held during the month of September, 2023

Sl.No	0	District	W-	Petitioner Name Vs Respondent		Date of	Date of case
SI.NO	Court	District	Case No	Name	Advocate	Registration	Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.7/2021	Nomula Brothers, Guntur Vs Balaji Textiles & 4 Ors	G.Ramachandra Rao Vs D.P.Ramakrishna	16.06.2021	04.09.2023
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.11/2023	N.Janardhana Rao Vs State of AP & Ors	M.Ramnadh Vs Addl.Govt.Pleader	03.05.2023	05.09.2023
3	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.11/2022	P.Tirupatamma & Ors Vs J.Gopalaiah & Ors	N.Srinivasa Reddy Vs T.Lalitha Maha Lakshmi	25.06.2022	06.09.2023
4	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.18/2022	M/s Sri Lakshmi Janardhan Rice Industries Vs M/s Le Nissi Impex (P) Ltd & 2 Ors	K.V.Suresh Vs B.David Rama Krishna	28.05.2022	20.09.2023
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 5/2017	M/s. Visakhapatnam Port Trust Vs. Rednam Deepak	Sri. P. Veerraju, Advocate for Plaintiff Vs. Sri. P. Srinivasa Rao, Advocate for Defendant	05.03.2014	08.09.2023
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 9/2021	M/s.Brooks Cargo India Private Limited Vs. M/s. Sea Shores Infra Logistics and 4 others	Sri. Y.V. Subba Reddy for Plaintiff Vs. Sri. G. Vivek for D1, D2 & D5, Sri. S.Sreerama Murthy for D3, Sri. N.V.Viswanadham	20.09.2021	12.09.2023

Form.6 Contested Commercial Cases disposed during the month of September, 2023 Whether Urgent Relief was No of sought days for Petitioner Nature of and Date of execution disposal Date of Act S1. Name vs Date of Days for District Case No Advocate Ртеexecution of decree Court (Contested Section Respondent Registration Decision Disposal No of decree Institution from date / Settled) Name Mediation of did not decision take place (Yes/No) (7) (9) (10)(11)(12)(13) (14)(3) (4) (5) (6) (8) (1) (2)V.Prabhakar Reddy Special Coramandal Court for Prestcrete (P) Trial and COS Ltd Vs Prl. K.S.S.Reddy Vs 06.11.2020 No 15.09.2023 1053 After full Indian Disposal of Krishna Contract days trial 22/2020 Secretary Addl.Govt. Commercial Govt. of AP, Pleader Act Disputes. Minor Vijayawada Irrigation & Ors Special Judge for Ch.NageswaraRao Sec 9 of CAOP Vs Chava Vijaya Trial and Krishna Arb & K.Venkateswarlu. 19.09.2023 1/2023 Vs Sai Bharati 04.08.2023 No 46 days Contest Disposal of Estates & Ors P.Vijavakumar & Con Act Commercial K.Kishorekumar Disputes M/s. Sri. P. Jagan Bhajarang Cranes and Mohan Rao for Special another Petitioners Not Judge for 206 U/sec.34 CAOP Vs. Vs. 09.02.2023 Applicable 04.09.2023 Trial and of Arb & M/s. Shriram Sri. Y. Vijaya days 3 Visakhapatnam 3/2023 Contested Disposal of Con. Act, Transport Saradhi for R1, Commercial 1996 Finance and R2 is an Disputes Company Ltd., Arbitrator VSP and another Sri. P. Jagan M/s. Mohan Rao for Bhajarang Cranes Petitioner Special 206 U/sec.34 CAOP Vs. Vs. Judge for Not of Arb & 4/2023 M/s. Shriram Sri. Y. Vijaya 09.02.2023 Applicable 04.09.2023 days Contested Trial and Visakhapatnam Con. Act, Transport Saradhi for R1, Disposal of 1996 Finance and R2 is an Commercial Company Ltd., Arbitrator Disputes VSP and another

S1. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 5/2023	M/s. Bhajarang Cranes and another Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioners Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 6/2023	M/s. Bhajarang Cranes Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioner Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 7/2023	M/s. Bhajarang Cranes and another Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioners Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996

S1. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal {Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
8	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 8/2023	M/s. Bhajarang Cranes Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioner Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	_	-	U/sec.34 of Arb & Con. Act, 1996
9	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 9/2023	M/s. Bhajarang Cranes and another Vs. M/s. Shriram Transport Finance Company Ltd., VSP and another	Sri. P. Jagan Mohan Rao for Petitioners Vs. Sri. Y. Vijaya Saradhi for R1, and R2 is an Arbitrator	09.02.2023	Not Applicable	04.09.2023	206 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996

Form.7
Summary of Commercial Cases during the month of September, 2023

Sl.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	70	3	4	69
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	139	11	16	134